Statement of Immovable Property Return for the year 2019-20 (as on 01.01.2019)

1. Name of Officer (in full) and service:

2. Name of Sub-Division, Taluk & Village or City in which property is situated:

3. Present post held:

4. Present Pay:

<table>
<thead>
<tr>
<th>Name of Property</th>
<th>Details of construction</th>
<th>Acquirement</th>
<th>Date of acquisition</th>
<th>Name of servant in name field &amp; higher relationship to the Govt. servant with due date of acquisition</th>
<th>Cost of property</th>
<th>Income from the property</th>
</tr>
</thead>
<tbody>
<tr>
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</tbody>
</table>

Note: Please read the notes overleaf before filling up the Form.

Signature: P Raja
Name: Deputy Legal Adviser
Designation:
Date: 14.05.2019

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